

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 771/2017 in
O.A. No. 4129/2013

New Delhi, this the 21st day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Smt. Sheela Devi
W/o Late Shri Dalpat Ram
Retired Temporary Status Casual Labour
At par with Regular Group 'D' Employee,
Delhi Sorting Division, Delhi.
R/o H.No.434, B-Block, Gali No.2,
Rajveer Colony, Gharoli Extension,
Near Mayur Vihar Phase-III,
Delhi-110096. .. Petitioner

(By Advocate : Shri Pradeep Kumar)

Versus

1. Shri A.N. Nanda
Secretary,
Ministry of Communications & IT,
Department of Posts,
Dak Bhawan,
New Delhi-110001.
2. Shri L.N. Sharma,
Chief Postmaster General,
Delhi Circle, Meghdoot Bhawan,
New Delhi-110001.
3. Ms. Preeti Aggarwal
Sr. Superintendent,
Delhi Sorting Division,
Delhi-110006. .. Respondents

(By Advocate: Shri R.K. Jain)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the respondents, while producing the status report, submitted that the Hon'ble High Court in WPC No. 9909/2017 stayed the operation of the orders of this Tribunal till the next date of hearing.

2. In the circumstances, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail her remedies, in accordance with law, once the stay is vacated or the WPC is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /